

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
(IB)-89(ND)2018

IA-5107/2022 IA-2754/2022 IA-2755/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

... **Applicant/Petitioner**

Versus

OM Pizzas and Eats India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016 (Liq)

Order delivered on 21.10.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

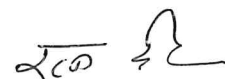
PRESENT:

For the Applicant : Mr. Shivam Narang, Adv

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 08.12.2022.



(COURT OFFICER)